

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1111 of 2019 IN
DFR No. 2138 of 2019

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Omega Infraengineers Pvt. Ltd.	...Appellant(s)
Vs.	
Punjab State Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Mohan
Mr. Kshiter Kaushik

Counsel for the Respondent(s) :

ORDER

Issue notice to the respondents in IA for condonation of delay and review petition. Dasti, in addition, is permitted.

List the matter on **17.09.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/vt

(Justice Manjula Chellur)
Chairperson